

and will help to bring all Primary schools upto the minimum required standard which will in effect be a special assistance to backward areas.

(c) Punjab was not classified as an educationally backward State. No grants were released to that State under these schemes.

#### **Supply of Nut Coke to Workers by Durgapur Steel Plant**

445. SHRI S.M. GURADDI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the authorities of the Durgapur Steel Plant supply several tonnes of nut coke to workers and officers;

(b) if so, the total quantity of nut coke supplied during 1987 to workers and officers;

(c) the total cost of this nut coke;

(d) whether the officers and workers sell this nut coke in the open market; and

(e) if so, the details thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Durgapur Steel Plant supplies coke fractions, which also contain nut coke, to the Employees' Cooperatives for distribution amongst the employees.

(b) and (c). The total quantity of coke fractions released for supply to the employees' cooperatives for distribution amongst the employees for the period January to December, 1987, was 46,623 tonnes. This mixed coke is being sold at present at the rate of Rs. 600 per tonne. Therefore the

approximate price of the total quantity supplied is approximately Rs. 2.8 crores.

(d) and (e). No such phenomenon has come to notice of the Government.

#### **Publication of Autobiography of Maulana Azad**

446. SHRI M. RAGHUMA REDDY: SHRI DHARAM PAL SINGH MALIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether late Maulana Azad's autobiography is to be published after 30 years of his death that is after 22 February, 1988; and

(b) if so, when this is likely to be published?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) As per Agreement between Prof. Humayun Kabir and M/s Orient Longman, Ltd., the sealed papers relating to the autobiography of Maulana Azad were to have been opened on 22.2.1988. Due to the injunction orders of Competent courts, this could not be done. M/s Orient Longman Ltd. have the first option to publish the material and they have also expressed their willingness to do so. Accordingly, Government has no proposal at present to publish the autobiography of late Maulana Azad.

(b) Does not arise.

[Translation]

#### **Excavation of Ancient Civilization**

447. SHRI RAJ KUMAR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT

OPMENT be pleased to state:

(a) whether the Archaeological Department is engaged in the work of tracing an ancient civilization in Gyaraspur, district vidisha (Madhya Pradesh);

(b) if so, the allocation made for this purpose and the amount spent so far on the excavation of that temple;

(c) whether there are several ancient temples in the Neel Kantheshwar Shivmandir, tehsil Ganjbasanda in this district; and

(d) if so, the steps taken for their renovation and to make them attractive from tourism point of view?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) No, Sir.

(b) Question does not arise.

(c) Neel Kantheshwar Shivmandir also known as Udayeshwar Temple with its subsidiary shrines at Udaypur, Tehsil Ganjbasoda, district Vidisha, Madhya Pradesh is a centrally protected monument.

(d) Conservation measures such as resetting of Sikhara tiers of the temple and ground pavement; clearance of accumulated debris around the temple to expose the original features were undertaken in the past. The removal of modern accretions has

been partially done.

[English]

### Working of the Prevention of Food Adulteration Act

448. SFRI RAM BAHADUR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether adulteration of toffee, lollipops, ice-lollies, milk, pan masala etc. is on the increase;

(b) whether any assessment has been made of the working and effectiveness of the Prevention of Food Adulteration Act, 1954 in curbing adulteration;

(c) if so, the outcome thereof;

(d) whether any amendment to the said Act is contemplated to make it more effective; and

(e) if so, the outlines of the proposed amendment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). As per the information made available by various States and Union Territories, the percentage of adulteration in milk and miscellaneous food products (which includes toffee, lollipop, ice-lollies and pan masala) during the years 1984, 1985 and 1986 is as under:-

	1984	1985	1986
			Based on information from 28 States/Union Territories
Milk	34.47%	33.72%	34.77%
Misc. Food Products	11.25%	13.95%	13.61%